GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:5617 ANSWERED ON:10.05.2012 ELECTORAL REFORMS Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has received any request from Jordan regarding election reforms;
- (b) if so, the details thereof and reaction of the Government thereto;
- (c) whether a high level delegation has visited Jordan to assist them in their electoral reforms; and
- (d) if so, the details in this regard?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a) to (d): A team headed by Chief Election Commissioner with three other members visited Jordan from the 17th to 21st March, 2012 to explore the possibility of India's support to Jordan's electoral process. The delegation had meeting with Prime Minister and other Jordanian Authorities. The Jordanian side expressed desire to take benefit from the Indian experience and expertise in election management. The Election Commission gave suggestions on Jordanian draft electoral law and offered to train Jordanian officials. Both sides agreed to co-operate for strengthening electoral reforms in Jordan and the capacity building of their upcoming Election Commission.